

APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 76 of 2011 & IA NO. 128 of 2011

Dated : 8th August, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Vs

Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Sneha Venkiataramani

Counsel for the Respondent(s): Mr. Sakesh Kumar

ORDER

Heard learned Counsel for the appellant and the State Commission. Learned Counsel for the appellant has already filed written submissions. Learned Counsel for the State Commission is directed to file written submissions within a week.

Post the matter for rebuttal submissions of the appellant on **24.8.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK